

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.1666
TO BE ANSWERED ON THE 10TH MARCH, 2017

ARMY WELFARE FUND BATTLE CASUALTIES

1666. SHRI RAM CHARITRA NISHAD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the rules for Army Welfare Fund Battle Casualties have been framed so far;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total amount received by the Army Welfare Fund Battle Casualties so far;
- (d) whether the fund cannot be operated or utilized as yet as the standard operating procedures are still not in place; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

- (a) **No, Madam.**
- (b) **The draft Rules for the Army Battle Casualties Welfare Fund are under consideration of the Government.**
- (c) **Rs.17.6052 Crore (Seventeen Crore, Sixty Lakh and Fifty Two Thousand Only).**
- (d) **The funds cannot be utilized unless Rules are framed.**
- (e) **The draft Rules for the Army Battle Casualties Welfare Fund are under consideration of the Government.**
